## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 88/16	T.P. No. TP 250/17	Purpose Hearing	<b>Section</b> 560(6)	Name of the Parties M/s. / Mr. Anchor Lines Pvt. Ltd.,	

& PHONE NUMBER NO.

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

SIGNATURE

A.D. SANGEETHA. Adv for petitioner. H.L. produp Kund Adv for Responded.

Counsel for petitioner is present. Heard the counsel for petitioner. He undertakes to file written submission as directed by the Tribunal and counsel for respondent is present. He requested time to submit arguments and also to file written arguments.

List it on 07.08.2017.

MEMBER (J)

MEMBER (T)